

By E-Mail Only



Court of the Principal District &
Sessions Judge, North Goa,
Lyceum Complex, Altinho,
Panaji-Goa. 403 001.

No. DSC/HOL/121/2021/8123

Dated: 13th October, 2021.


21 Asvina, Saka-1943.

Ref: Letter No.X(Gen)-0202/2021/1362, dated 12.10.2021 of the Hon'ble Registrar General, High Court, Appellate Side, Bombay

NOTICE

In continuation to this office Notice No.DSC/HOL/121/2021/8082, dated 12.10.2021, it is hereby informed that **11.12.2021 (2nd Saturday)** is declared as **Court working day** in lieu of holiday declared on **18.10.2021**.

To


(B. P. Deshpande)
Principal District Judge and Sessions Judge,
North Goa, Panaji-Goa.

1. The Hon'ble Registrar General, High Court of Bombay, Appellate Side, Mumbai.
2. The Registrar (Inspection-I), High Court of Bombay, Appellate Side, Mumbai.
3. The Registrar (Admin.) High Court of Bombay at Goa, Penha-de Franca, Porvorim, Bardez-Goa.
4. The Principal District and Sessions Judge, South Goa, Margao-Goa.
- for information.
5. The District Judge-1 & Addl. Sessions Judge, Mapusa-Goa.
6. The District Judge-1 & Addl. Sessions Judge, Panaji-Goa.
7. The District Judge-2 & Addl. Sessions Judge, Panaji, holding sittings at Ponda-Goa.
8. The District Judge-2 & Addl. Sessions Judge, Mapusa-Goa.

9. The Ad-hoc District Judge-1 & Addl. Sessions Judge (FTC), Panaji- Goa.
10. The Ad-hoc District Judge-2 & Addl. Sessions Judge (FTC), Panaji-Goa.
11. The Ad-hoc District Judge-1 & Addl. Sessions Judge (FTC), Mapusa-Goa.
12. The Senior Civil Judge & C.J.M., 'A' Court, Panaji-Goa.
13. The Senior Civil Judge & J.M.F.C., 'A' Court, Bicholim-Goa.
14. The Senior Civil Judge, & J.M.F.C., 'A' Court, Ponda-Goa.
15. The Ad-hoc Senior Civil Judge & J.M.F.C., 'A' Court, Mapusa-Goa.
16. The Secretary, North Goa District Legal Services Authority, Panaji.
17. The Civil Judge, Junior Division & J.M.F.C., Pernem-Goa.
18. The Civil Judge, Junior Division & J.M.F.C., Sattari at Valpoi-Goa.
19. The Superintendent of Establishment Section of District & Sessions Court, North Goa, Panaji.

- **with a request to kindly display the notice on the notice board of your Court for information of the Advocates, litigants and the general public.**

Copy to:

1. The Superintendent of Police, North Goa, Panaji.
 2. The Collector, North Goa, Panaji.
 3. The Inspector General of Prisons, Panaji, Goa.
 4. The Directorate of Prosecution, Panaji, Goa.
 5. The Superintendent of Police, CBI, ACB, Bambolim- Goa.
 6. The President, Advocate Bar Association, North Goa, Panaji.
- for information.